

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100055/2002	CBI EOW MUMBAI Vs Naval K. Bangard	SPP Kulaye SinghKakadSalvi
2	SPL CASE CBI	100034/2004	CBI EOW MUMBAI Vs Padmnath so. Late Bhuranath	SPP KulayeSinghKakadSalvi
3	SPL.CASE	100026/2005	State Vs Vishnu Bhaskar Mantri 9	SPP Ashok Bagoria
4	SPL CASE CBI	100012/2007	State of Maharashtra CBI ACB Mumbai Vs Sudhakar Gangaram Mistry and 4 others	SPP P.B. GAIKWAD 1,2-Kadam, 4-Ms. Nappinai, 5-Tiwari,6,- -separated
<u>EVIDENCE</u>				
5	SPL CASE CBI	100072/2010	The State CBI ACB MUMBAI Vs Amulya Arjun Sahu and Others	SPP. Sandeep Singh Adv. Shingnapurkar- A/1, Adv. Bhanushali- A/3,4, Adv. Sawant- A/5,6,8,
<u>STAYED BY HONBLE HIGH COURT</u>				
6	SPL.CASE	100006/2008	State Vs Shankar Prasad Ghosh	SPP Mr.Sandeep Singh Adv.P.R.Moses-A/2, Adv.Khokawala-A/6 to 10, Adv.Ramesh Pandey-A/11 to 13
<u>SAYHEARING ON EXH.READY</u>				
7	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<u>HEARING</u>				
8	SPL CASE CBI	100025/2012	The State CBI Mumbai Vs Pradeep Raghunath Moghe	SPP Ashok Bagoria
9	MISC APPLN CBI	100109/2020	Balkrishna R. Chaubey Vs CBI (SCB) Mumbai	D. B. Shukla
<u>HEARING BEFORE CHARGE</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL CASE CBI	100061/2014	The State CBI ACB Vs Ranjana Vilas Kolge and 3 others	SPP Vimal Soni Adv. Pradhan for all
<u>REPLY/SAY</u>				
11	SPL.CASE	100023/2008	State Vs Ms.Rekha Roy	
12	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
<u>AWAITING R AND P</u>				
13	CRI APPEAL	100035/2018	Harish K. Pandya @ MA 142/18 @ BA 110/18 - Appellant / Orig. Accused Vs The State of Maharashtra - CBI, ACB - Respondent	Rekha Singala
<u>SAYHEARING ON EXH.READY</u>				
14	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	
